

By E-Mail/Speed Post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/3023 /2024/A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Goalpara

Dated Guwahati, the 21st March, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- Memo No. DJG/1203, dated 13.03.2024

Sir,

With reference to the subject cited above, I am directed to inform you that **Shri Mrinal Newpane**, Chief Judicial Magistrate, Goalpara has been allowed to avail LTC for the block period of 2022-2025, to travel to Rameswaram via Chennai from Goalpara and return back, along with his mother, wife and his two children (subject to fulfilling criteria as dependent family members), w.e.f. 11.04.2024 to 20.04.2024, by the shortest possible route, as per existing Rules.

Shri Newpane may be informed accordingly.

Thanking you,

Yours faithfully,

sd/-

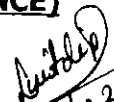
REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/3024-3027 /2024/A. Dated 21st March, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. **Shri Mrinal Newpane**, Chief Judicial Magistrate, Goalpara for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


21/3/24
REGISTRAR (VIGILANCE)


21/03/24